

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA(CAA) -125 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: M/s. Alankar Chemicals Pvt. Ltd. with M/s Gayatri Polyrub Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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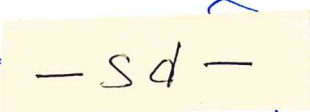
For the Petitioner (s): Mr. Sanjeev Kumar, Advocate

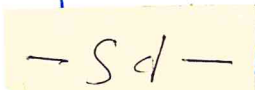
For the Respondent (s): None

ORDER

A request for adjournment has been made by the Ld. Counsel for the Petitioner.

At request adjourned to 1st December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)